THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th November, 2020

NO. HC.VII-167(Pt.-VIII)/2014/ <u>4143</u> /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the Online Training Programme to be organised by the LNJN National Institute of Criminology and Forensic Science, Delhi on 3rd and 4th of December, 2020:

SI.	Prog.	Name of the	Name of nominated Officers	Phone No.	E-mail ID
No.	Date	Programme	with Designation		
1	03.12.2020 to 04.12.2020	Course on Juvenile Justice Act, 2015, POCSO Act, 2012 and Cyber Crime in respect of Juveniles	1. Sri Ujal Borah,	9954113314	u4ujjwalbnc@gmail.com
			Sub-Divisional Judicial		
			Magistrate(S), Cachar, Silchar.		
			2. Sri Jagat Das,	8638089100	jagatdas8@gmail.com
			Sub-Divisional Judicial		
			Magistrate(S), Jorhat.		

The above nominated officers are directed to attend the said training programme accordingly. They are also requested to visit the website www.nicfs.gov.in for any updates.

By order,

Sd/- R.A. Tapadar REGISTRAR (JUDICIAL)

Memo NO. HC.VII-167(Pt.-VIII)/2014/ 4144-4154 /A,

Dated: 12.11.2020

Copy for information & necessary action to:

- 1. The Director, LNJN National Institute of Criminology and Forensic Science, Delhi-110085.
- 2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- The District & Sessions Judge, Cachar, Silchar/Jorhat.
 He/She is requested to inform the nominated Judicial Officer to attend the training programme.
- 4. Shri Ujal Borah, SDJM(S), Cachar, Silchar.
- 5. Shri Jagat Das, SDJM(S), Jorhat.
- 6. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
- 7. The Private Secretary to Hon'ble Mr. Justice Kalyan R. Surana, Gauhati High Court, Guwahati.
- 8. The Private Secretary to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati.
- 9. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
- 10. The CA to the Registrar General/Registrar (Vigilance)/Admn.), Gauhati High Court, Guwahati.
- 11. Office file.

REGISTRAT (JUDICIAL)